

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10554-10555/2003

(From the judgement and order dated 06/05/2003 in AO No. 120/2002 & CRA No. 2796/2003 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

M/S. HANU MOTEL PVT. LTD. & ANR.

Petitioner(s)

VERSUS

U.P. FINANCIAL CORPN. LTD. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T., directions and prayer for interim relief)(For final disposal)

WITH SLP(C) NO. 5593 of 2007

(With prayer for interim relief)(For final disposal)

Date: 16/09/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. U.U.Lalit, Sr. Adv.

Mr. Aniruddha P. Mayee, Adv.

For Respondent(s)

Mr. Sunil Kumar Jain, Adv.

Mr. Ajay Bhatia, Adv.

Mr. Shrish Kumar Misra, Adv.

UPON being mentioned by counsel the Court made the following
ORDER

Not this week.

[SUMAN WADHWA]
COURT MASTER

[INDU SATIJA]
COURT MASTER